

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/SPECIAL CIVIL APPLICATION NO. 21494 of 2019

With

R/SPECIAL CIVIL APPLICATION NO. 21496 of 2019

With

R/SPECIAL CIVIL APPLICATION NO. 21497 of 2019

With

R/SPECIAL CIVIL APPLICATION NO. 21498 of 2019

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BLIND PEOPLES ASSOCIATION THROUGH ARINDAM RAY, HUMAN
RESOURCES MANAGER

Versus
STATE OF GUJARAT

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Appearance:

LD.SR.ADV. MR.M.R.BHATT with LD.ADV.MR.MUNJAAL BHATT and
LD.ADV.MR.VINEET SHETH for M R BHATT & CO.(5953) for the
Petitioner(s) No. 1

MUNJAAL M BHATT(8283) for the Petitioner(s) No. 1
for the Respondent(s) No. 2

ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP(99) for the
Respondent(s) No. 1

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CORAM: HONOURABLE MR. JUSTICE BHARGAV D. KARIA

Date : 04/12/2019

ORAL ORDER

Issue **Notice**, returnable on **18th December, 2019**.

Direct service is permitted.

(BHARGAV D. KARIA, J)

PALAK